

LOK SABHA DEBATES

2

LOK SABHA

Wednesday, July 27, 1988/Sravana 5,
1910 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

MEMBERS SWORN

Shri Shantilal Pursottambhai Patel
(Godhra)

Shri Het Ram (Sirsa)

Shri Shankar Lal (Pali)

Shri Williamson A. Sangma (Tura)

Shri Vishwanath Pratap Singh (Allahabad)

Shri Khurshid Ahmed Choudhry
(Faridabad)

Shri Mohd. Ayub Khan (Udhampur)

INTRODUCTION OF MINISTERS

[English]

THE PRIME MINISTER (SHRI RAJIV GANDHI) : Mr. Speaker, Sir, I have pleasure in introducing to you, and through you, to the House my colleagues :

New Ministers

Cabinet Ministers

1. Shri S.B. Chavan, Minister of Finance.
2. Shri Madhavsingh Solanki, Minister of Planning and Programme Implementation.
3. Shri Bir Bahadur Singh, Minister of Communications.

4. Shri B. Shankaranand, Minister of Law and Justice and Minister of Water Resources.

Ministers of State

1. Shri Kalpnath Rai, Minister of State in the Department of Power in the Ministry of Energy.
2. Prof. K.K. Tewary, Minister of State in the Ministry of External Affairs.

Ministers who have been elevated

Cabinet Minister

1. Shri Z.R. Ansari, Minister of Environment and Forests.

He is out of the country ; he is not able to be present here.

Ministers of State

1. Shri S. Krishna Kumar, Minister of State in the Ministry of Information and Broadcasting.
2. Shri Rafique Alam, Minister of State in the Ministry of Textiles.
3. Shri Shivraj V. Patil, Minister of State of the Ministry of Civil Aviation and Tourism.

He had to be present in the Rajya Sabha. So, he is not able to be present here.

11.07 hrs.

OBITUARY REFERENCES

[English]

MR. SPEAKER : Honourable Members, as we meet today after an interval of about two and a half months, it is my sad duty to

inform the House of the demise of seven of our former colleagues, namely, Sarvashri Ramji Verma, Dwarika Prasad Mishra, Sohan Singh Basi, M. Kalyanasundaram, Dr. A. Krishnaswami, Sarvashri Tarkeshwar Pande and Maganlal Bagdi.

Shri Ramji Verma was a member of the First and Second Lok Sabha representing Deoria constituency of Uttar Pradesh during 1952-62. He was also a member of the Uttar Pradesh Legislative Council during 1962-69.

An agriculturist by profession, he took keen interest in the spread of education and was associated with several educational institutions in various capacities.

A veteran freedom fighter, Shri Verma took active part in the Gorakhpur Conspiracy case for which he was sentenced to imprisonment for seven years in 1942.

Shri Verma passed away at New Delhi on 21 May, 1988 at the age of 84 years.

Shri Dwarika Prasad Mishra was a member of the Central Legislative Assembly from December 1926 to January 1930 from the then Central Provinces. A nominee of the Swarajist Party led by Pandit Motilal Nehru, he won newspaper headlines as the youngest member of the Assembly. Within a year he was appointed as Whip of the Party. An able strategist, he moved the historic Censure Motion against the British Government charging it with the murder of Lala Lajpat Rai.

Following the Lahore Congress call for complete independence, he resigned from the Central Legislative Assembly to devote himself fully to the cause of freedom. He suffered imprisonment several times and took active part in the 1942 Quit India Movement.

Shri Mishra was elected to the Madhya Pradesh Legislative Assembly in 1963 to become the Chief Minister of the State. After the General Elections in 1967 he became the Chief Minister of the State for the second time. He served the State for several years with great devotion and distinction. Earlier, he had served as Minister for Local Self-Government in the Central Provinces during 1937-39. After Independence he served as Home Minister in

former Madhya Bharat till 1951.

A veteran freedom fighter, Shri Mishra came under the spell of stalwarts of the freedom Movement like Bal Gangadhar Tilak, Rajarshi Purushottam Das Tandon, Pandit Motilal Nehru, Jawaharlal Nehru and Sardar Patel. Deeply influenced by these leaders whom he happened to see from close quarters, Shri Mishra gave up his studies to contribute his mite to the freedom movement.

A renowned journalist, a poet and a prolific writer, Shri Mishra edited a number of dailies and weekly magazines. He had several books to his credit including his own autobiography. He served as Vice-Chancellor of the Sagar University from 1956-62.

A seasoned politician and a brilliant parliamentarian, he was one of the pioneers of the Panchayat Raj system.

Shri Mishra passed away at New Delhi on 31 May, 1988 at the age of 87 years.

Shri Sohan Singh Basi was a member of the Fourth Lok Sabha during 1967-69 representing Ferozepur constituency of Punjab.

A businessman by profession, Shri Basi worked for rural uplift and welfare of labour. He was deeply interested in farming, particularly in developing better quality and high yielding crops.

Shri Basi passed away at New Delhi on 6 June, 1968 at the age of 78 years.

Shri M. Kalyanasundaram was a sitting member of the Rajya Sabha from Tamil Nadu. Earlier he was a member of the Fifth and Sixth Lok Sabha during 1971-77 and 1977-79 and a member of the Tamil Nadu Legislative Assembly during 1952-67.

Shri Kalyanasundaram took active part in the freedom struggle and suffered imprisonment several times.

An active trade unionist, Shri Kalyanasundaram was associated with the All India Trade Union Congress and various other trade unions. He was the Vice-President of the All India Railwaymen's Federation from 1943 to 1948. He also worked actively for the uplift of the weaker sections of the

society. A widely travelled person, he worked for the socio-economic transformation of Indian society.

Shri Kalyanasundaram passed away at New Delhi on 20th June, 1988 at the age of 79 years.

Dr. A. Krishnaswami was a member of the First and Second Lok Sabha during 1952-57 and 1957-62, representing Kancheepuram and Chingleput Constituencies respectively, of the then composite State of Madras.

An advocate by profession, Dr. Krishnaswami served as member on the Senate of Andhra University during 1943-49. He also served on the University Committee of Andhra to inquire into the conditions of service of University teachers. He was associated with several social welfare and reform movements in South India.

A widely travelled person, Dr. Krishnaswami was elected as Member of the Sub-commission on Human Rights of the United Nations in 1954 and re-elected in 1956. He was elected as Rapporteur of the Sub-commission to conduct a global survey with recommendations on "The State of and prospects for Religious Freedom". Author of "New Indian Constitution" a critique of the white paper proposals published after the Second Round Table Conference, he was Honorary Editor of the English Daily 'Liberator' during 1942-52.

Dr. Krishnaswami passed away at Madras on 22nd June, 1988 at the age of 77 years.

Shri Tarkeshwar Pande was a member of the Fifth Lok Sabha during 1971-77 representing Salempur constituency of Uttar Pradesh. Earlier, he was elected to Rajya Sabha four times in 1952, 1958, 1962 and 1966.

A veteran freedom fighter, Shri Pande was sentenced to imprisonment several times for his active participation in the freedom struggle and in the Banaras conspiracy case. An able Parliamentarian, he served on the Public Accounts Committee during 1968-70.

An agriculturist by profession, Shri Pande was also associated with several social

organisations and educational institutions in various capacities. He took keen interest in Harijan uplift. He served as Chairman, Rehabilitation Board of the Government of India during 1970-71.

Shri Pande passed away at Lucknow on 25 June, 1988 at the age of 76 years.

Shri Maganlal Bagdi was a member of the First and Second Lok Sabha during 1952-57 and 1957-62 representing Hosbangabad constituency of Madhya Pradesh.

An agriculturist by profession, Shri Bagdi was a well known revolutionary and was sentenced to five years' rigorous imprisonment in 1932 in the first Nagpur Conspiracy case. He was arrested again in 1939 for taking active part in the Kisan Satyagraha. He founded the Hindustani Lal Sena, an organisation of militant workers, for fighting against the foreign domination. He was arrested yet again in 1940 for delivering a speech for waging war against the King. He was released in 1946.

Shri Bagdi worked untiringly for the removal of untouchability.

Shri Bagdi passed away at Nagpur on 1 July, 1988 at the age of 76 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the departed souls.

The Members then stood in silence for a short while.

MR. SPEAKER : Dr. V. Venkatesh.

SHRI SURESH KURUP (Kottayam) : The House must pay respect to those who died in the train accident also.

MR. SPEAKER : Yes, we are very much touched by this tragic accident.

SHRI INDRAJIT GUPTA (Basirhat) : Many people have died of cholera.

SHRI BASUDEB ACHARIA (Bankura) : More than 150 people have died of cholera.

MR. SPEAKER : It is a tragic incident. We must sympathise with the victims.

ORAL ANSWERS TO QUESTIONS

[English]

Terrorist Activities in Punjab

*2. †SHRI RAM PYARE PANIKA :

SHRI VIJOY KUMAR YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons killed by

terrorists in Punjab this year so far, month-wise ;

(b) the number of terrorists killed and arrested by the security forces during the same period ; and

(c) the outlines of the action plan under operation to wipe out terrorism and bring about normalcy in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). A statement is given below.

Statement

(a) and (b).

Month	Persons killed in incidents due to terrorist activities	Terrorists killed	Terrorists arrested
January, 1988	143	16	171
February, 1988	141	10	222
March, 1988	266	25	277
April, 1988	214	25	292
May, 1988	343	65	677
June, 1988	165	40	529
July, 1988 (Upto 15th)	55	8	42

(c) After reviewing the situation in Punjab at the highest level, an Action Plan was drawn up for implementation in the State to curb terrorist activities and to prevent infiltration and smuggling of arms etc. into the country. The Plan includes the erection of a fence for a stretch of about 118 kms. along the most vulnerable sectors of the Indo-Pak border in Punjab. Based on the experience, the question of putting up a fence in the Rajasthan and Jammu sectors will also be considered. Besides, erection of physical barriers of barbed wire obstacles along 165 kms. of the border has been taken up. More OP Towers are being constructed and improving/laying of border tracks have been taken up. Gates are being

erected in the Ditch cum Bund in the Jammu sector to regulate the movement of vehicles etc. across the border. Selected stretches of the border are also being got floodlit. Patrolling in the riverine areas of Punjab and adjoining States is being taken up.

With a view to curb smuggling activities and border crossing, an IGP (Border) has been appointed and deterrent action against smugglers and their principal lieutenants under the NSA and COFEPOSA is being taken. The Police Administration in the three border districts of Amritsar, Gurdaspur and Ferozpur has been improved by creating additional Police districts. The intelligence gathering machinery has been